

SHRI KADAMBUR JANARTHANAN:...by the Opposition parties to dismiss Rajiv Government... (*Interruptions*)... The whole country is worried about this problem. Sir, there must be a discussion in the Parliament.

PROF. MADHU DANDAVATE (Rajapur): There is a reference to the Ministers of the Government also.

SHRI KADAMBUR JANARTHANAN: The highest office holder coming out with this statement... (*Interruptions*)

MR. SPEAKER: Whatever he says, you take into account. What can I do about it?

12.07½ hrs.

#### ANNOUNCEMENT RE: PRESENTATION OF GENERAL BUDGET

[English]

MR. SPEAKER: I would like to inform the House that as is customary, the House would adjourn for half-an-hour at 4.30 P.M. today to re-assemble at 5 P.M. for the presentation of the General Budget.

12.08 hrs.

#### PAPERS LAID ON THE TABLE

[English]

**Annual Report and Annual Accounts of National Institute of Rural Development Hyderabad for 1986-87 and statement for delay in laying these papers**

THE MINISTER OF AGRICULTURE (SHRI BHAJAN LAL): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Rural Development, Hyderabad, for the year 1986-87.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Rural Development, Hyderabad, for the year 1986-87 together with Audit Report thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-5539/88].

**Review on the working of and Annual Report of National Buildings Construction Corporation Ltd. for 1986-87 and statement for delay in laying these papers.**

THE MINISTER OF URBAN DEVELOPMENT AND MINISTER OF TOURISM (SHRIMATI MOHSINA KIDWAI): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the National Buildings Construction Corporation Limited for the year 1986-87.

(ii) Annual Report of National Buildings Construction Corporation Limited for the year 1986-87 alongwith Audited Accounts and the Comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No LT-5540/88]